			Name of the	corporate debtor: Sic	al Iron Ore Termi	nals Limited	tration No. IBBI/IPA Date of commenceme an Workmen and En	ent of CIRP:23.0	5.2023; List of c		1: 24.07.2023 .			
SI. No.	Name of creditor	Details of clai Date of receipt	im received Amount claimed	Amount of claim admitted	Nature of claim		aim admitted Amount covered by guarantee		% of voting share in SCC		Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	(Amount i
1	ITD Cementation India Limited	14.07.2023	2,15,52,550	1,59,53,221	OC	interest		No	0.34%		301-011	55,99,329	-	The reason for not admitting th amount is because Rs. 55,92,32 claimed as we could not find an basis for the interest being clair you @ 18%. There is no mentic any such interest payable as per contract, nor any subsequent agreement to this effect.
2	AV Drive Tech	18.07.2023	25,51,928	14,09,890	OC				0.03%				11,42,038.00	As per the last audited balance only an amount of Rs. 14,09,89 being shown as outstanding
3	Edac Engineering Limited	17.07.2023	28,54,45,646	5,91,35,956	OC				1.25%			22,63,09,690	11,12,030100	Note 1 The reason for not admitting th
4	TANGEDCO	18.07.2023	4,63,27,254	3,63,52,000	OC				0.77%			99,75,254		amount is pursuant to the fact the basis of charging interest was provided by the creditor.
	Datchayani Enterprises	20.07.2023	1,70,55,138 10,72,620	1,70,55,138	OC				0.36%			-	7.27.005	No. 2
7	Tata Consulting Engineers Limited Siva Sakthi Electricals	21.07.2023 22.07.2023	2,51,440	3,34,815 2,51,440	OC OC				0.01% 0.01%				7,37,805	
8	FL Smidth Private Limited Kamarajar Port Limited	24.07.2023 24.07.2023	83,42,59,528 65,29,78,190	40,99,96,267 37,79,74,086	OC OC				8.67% 8.00%			42,42,63,261 27,50,04,104		Note 3 Note 4
	Sical Logistics Limited	24.07.2023	4,40,91,41,142	-	OC				0.00%			4,40,91,41,142		Note 5 The reason for not admitting th
11	AEC Electro Mech Projects Private Limited	24.07.2023	10,06,86,526	23,77,238	OC				0.05%			9,83,09,288		amount by Liquidator is pursua the fact that we could not find a basis for the interest being clai by you @ 16.35%. There is no mention of any such interest pa as per the contract, nor any subsequent agreement to this ef
12	Jay Dheep Techno Enterprises (P) Ltd	Pending	41,87,126	28,71,835	OC				0.06%			13,15,291		Taken into consideration as per 12(2) (C) of Liquidation Regula
13	Mott MacDonald Private Limited	Pending	25,07,500	23,86,375	OC				0.05%			1,21,125		Taken into consideration as per
13	Total		6,37,80,16,588	92,60,98,261	-	-	-	-	0.05% 19.59%	-	-	1,21,125 5,45,00,38,484	18,79,843	12(2) (C) of Liquidation Regula
_		The reasons of not admitting the claim are as follows  1. We are not in a position to verify the authenticity of the reply letter dated 27.10.2017 shared as Annexure - 8, as it is signed by a person named Shankar Bhat. Such person was not an employee of the Corporate Debtor (CD), as confirmed to us. Further, no other documents except for the ones dated 27.10.2017 were signed by Shankar Bhat. Hence, we are not in a position to rely on the said reply letter.  2. The last Balance Confirmation provided by the CD and signed by the CFO of the CD is dated 24.03.2017 and the amount confirmed is INR 59,135,956.  3. We could not find any basis for the interest being claimed by you @ 10%. There is no mention of any such interest payable as per the contract, nor any subsequent agreement to this effect.  4. Your claim of 25,376,228 towards contract executed for new mangalore port trust is not supported by any contract. Further, as confirmed to us, the CD does not have any project in new mangalore port trust.  5. SICAL IRON ORE TERMINAL (MANGALORE) LIMITED is a distinct corporate entity with CIN - U63020TN2009PLC073147. SICAL IRON ORE TERMINALS LIMITED is incorporated with CIN - U13100TN2006PLC061022. Hence, claims relating to SICAL IRON ORE TERMINAL (MANGALORE) LIMITED should not be addressed to us.  6. The other claims made (apart from INR 59,135,956 confirmed by the CD) are neither supported by any invoices nor by acceptance of the same by the CD.  The amount is under verification pursuant to fact that 50% amount was supposed to be paid by KPL to you and balance 50% by the Corporate Debtor and as per the last audited balance sheet the Corporate Debtor has only acknowledged the debtor of Rs. 3, 34 815/ Also, KPL has claimed exactly an amount of Rs. 10,72,620/- for three invoices submitted by you as per their claim they have paid the said amount to you. We are awaiting response and proof of payment made to you from them.												
	Note 1  Note 2	3. We could not 4. Your claim 5. SICAL IRO to SICAL IRO 6. The other cl  The amount is	ot find any basis for the is of 25,376,228 towards oc on ORE TERMINAL (M. on ORE TERMINAL (M. laims made (apart from I	ded by the CD and sign nterest being claimed b ontract executed for nev ANGALORE) LIMITE ANGALORE LIMITE NR 59,135,956 confirm	when the CFO of the company of the cFO of the company of the company of the company of the cFO of t	e is no mention ust is not supporte entity with the same interest of the	24.03.2017 and the a n of any such interest orted by any contract.l th CIN - U63020TN20 ted by any invoices no	mount confirmed payable as per the Further, as confir 009PLC073147. S  r by acceptance o	is INR 59,135,9: contract, nor an med to us, the CI ICAL IRON OR  f the same by the	y subsequent  O does not have  E TERMINA  CD.  d as per the l	ve any project i LS LIMITED i	n new mangalore is incorporated wit	th CIN - U13100TN20	y acknowledged the debtor of Rs.
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